purchased from reputed manufacturers of Ayurvedic medicines. An ollicial Purchase Advisory Committee approves the samples, of best quality medicines and the samples are preserved with proper sea! to compare the future supplies of medicines during the year.

(b) Does not arise.1

## SETTING UP OF HEART TRANSPLANTING UNIT IN THE COUNTRY

489. SHRI THAILLAI VILLALAN: Minister of HEALTH AND Will the FAMILY PLANNING/ स्वास्थ्य ग्रोर परिवार fcpffanT \*TS\ be pleased to state:

- Whether the Government lias any programme to study and setting up of transplanting unit in our country international the help of medical experts; and
  - (b) if so, what arc the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY

PLANNING: स्वास्थ्य ग्रौर परिवार नियोजन मंत्रालय में उपमंत्री (SHRI A. K. K1SKU): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

## ISSUE OF INDUSTRIAL LICENCY, TO MESSRS. TATA CHEMICALS LTD.

490. SHRI K. MOHTA: Will of PETROLEUM AND Minister CHEMI CALS/ पेट्रोलियम श्रीर रसायन मंत्री pleased to state:

- (a) whether it is a fact that Messis. Tat? Chemicals Ltd. applied in May, 1909 for an industrial licence lor expansion of soda ash capacity from 400 tonnes a its day to 1,000 tonnes a day;
- (b) what was the internal demand for soda ash at the lime the application was made;
- (c) whether the licence was issued, and if so, when;
- (d) what was the internal demand for soda ash at the time the licence was issued, and what is its present demand; and
- (e) if the demand has increased, whether it has been met by imports and if so, what is the foreign exchange involved thereby?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLKUM AND CHE-MICALS/ पेट्रोलियम ग्रौर रसायन भंत्रालय में Zvpfflt (SHRI DALBIR SINGH): (a)

The Tata Chemicals Limited, applied in May, 1569 for an industrial licence for the expansion of their soda ash capacity from 600 tonnes a day to 1,000 tonnes a day.

- (b) About 420,000 ionnes per year.
- (c) The licence was issued on 7th December, 1970.
- (d) The internal demand was about 450,000 tonnes in 1970 and it is estimated at 490.000tonnes in 1971.

(e) Imports have been and are being ar-langed through the State Trading Corpo-

ni. A shipment of 5,000 tonnes of soda ash is expected to arrive around the middle of June, 1971 and arrangements for the import of another 5,000 tonnes of soda ash have been made. The foreign exchange cost of these imports will be around Rs. 45 lakhs.

## AGREEMENT ON CEYLONESE CITIZENSHIP TO INDIANS

491. SHRI M. K. MOHTA:

DR. B. N. ANTANI:

Will the Minister of EXTERNAL AFFAIRS/ विदेश मेली be pleased to state;

- (a) to what extent' has the agreement of 1964 between India and Ceylon regarding persons of Indian origin in Ceylon been implemented by the two Governments:
- (b) how many persons of Indian origin are envisaged for return to India under the agreement, and how many have relumed so far;
- (c) how many persons of Indian origin are ex puled to be absorbed as Ceylonese citizens under the agreement and how many have actually been granted such citizenship so far; and
- (d) if the number of Indians granted Ceylonese citizenship so far "is not commensurate with the phased programme of the agreement, whether any follow-up measures are contemplated?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/

वैदेशिक कार्य मंत्रालय में उपमंत्री (SHRI SURENDRA PAL SINGH): (a) The Indo-Ceylon Agreement of 1964 prescribed a period of 15 years for its implementation. Both Governments are taking necessary steps to carry out their obligations.

(b) 5,25,000 persons of Indian origin are to be granted Indian citizenship and repatriated to India under the Agreement. Till March 1971, 22,093 persons have relumed to India out of a total of 93,783 persons who were granted Indian citizenship.